NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER	:
PETITION NUMBER	: CA/1238/2018
NAME OF THE PETITIONER(S)	: Vijay Mangharam Mathani & another
NAME OF THE RESPONDENTS	: IND Fashions Exports Pvt Ltd & others
UNDER SECTION	: Sec 244, 241/242 of CA 2013

ORDER

The Applicant is represented by the Ld. Counsel Ms. Selvalakshmi and the Respondent is represented by the Ld. Counsel Ms. Dipthi through video conferencing mode.

It is seen that memo has been filed under SR No. 1117, it is stated that appeal has been filed under e-filing No. 9805118/01354/2022 which is pending for scrutiny before the Hon'ble NCLAT.

In view of the same, list the matter on **03.05.2023** for further hearing.

(SAMEER KAKAR)
MEMBER (TECHNICAL)

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT

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